

Name of the corporate debtor: Samson and sons builders Private Limited

Date of commencement of CIRP: 12 November2021

Annexue 7
List of creditors as on: 05-01-2022

List of operational creditors (Government dues)

(Amount in ₹)

S.No	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Departement	Government	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	THE DEPUTY COMMISSIONER	CENTRAL GST AND CENTRAL EXCISE , TVM NORTH DIVISION	MINISTRY OF FINANCE AND DEPARTMEN T OF REVENUE	09-Dec-21	8,17,75,344							8,17,75,344.00				PROVISIONALLY ADMITTED,SUBJECT TO FURTHER SCRUTINY OF THE RECORDS FROM CORPORATE DEBTOR
2	THE ASSISTANT COMMISSIONER OF INCOME TAX	CIRCLE 1-(1) TVM	N/A	09-Dec-21	5,28,01,920							5,28,01,920.00				PROVISIONALLY ADMITTED,SUBJECT TO FURTHER SCRUTINY OF THE RECORDS FROM CORPORATE DEBTOR
	Total				13,45,77,264	-	-	-	-	-	-	13,45,77,264	-	-	-	